

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

**Dated Shillong, the 10<sup>th</sup> August, 2023.**

**No. LJ (B) 69/2012/66** – In exercise of the powers conferred by sub-section (2) of Section 20 of the Code of Criminal Procedure 1973 and in the interest of public service the Governor of Meghalaya is pleased to appoint Smt. J.U. Kharpuri, Additional Deputy Commissioner as the Executive Magistrate within East Jaintia Hills District with effect from the date of joining until further orders.

**No. LJ (B) 69/2012/66-A** – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and in the interest of public service the Governor of Meghalaya is pleased to appoint Shri. R. Pyrtuh, BDO, Saipung C&RD Block, within East Jaintia Hills District with effect from the date of joining until further orders.

**No. LJ (B) 69/2012/66-B** – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and in the interest of public service the Governor of Meghalaya is pleased to appoint Shri. T. Shylla, BDO, Wapung C&RD Block, within East Jaintia Hills District with effect from the date of joining until further orders.

Sd/-

( Cyril V.D. Diengdoh )

Secretary to the Govt. of Meghalaya,  
Law (B) Department.

**Dated Shillong, the 10<sup>th</sup> August, 2023.**

**Memo No. LJ (B).69/2012/66-C,**

Copy forwarded to: -

1. The Deputy Commissioner, East Jaintia Hills District, Khliehriat with reference to your letter No. EJHD/Magisterial.2/Enquiry/2023/54, dt. 10.08.2023.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website

By order etc...,

*Sannmy*

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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